

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.133/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company		Sridhan Tie up Limited	
Under Section		14 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) KANISHK KHETAN, ADV

2) ALKA SWAMI, PCS

} PETITIONER

Kanishk Khetan
25/7/17

ORDER

Ld. Counsels for the petitioner are present.

Heard. Reserved for order.

sd.
(Vijai Pratap Singh)
Member (J)